

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1310**

**TO BE ANSWERED ON THE 3<sup>RD</sup> DECEMBER, 2024/ AGRAHAYANA 12, 1946  
(SAKA)**

**FINANCIAL AID UNDER SDRF AND NDRF**

**1310. DR. SHRIKANT EKNATH SHINDE:  
SHRI NARESH GANPAT MHASKE:  
SMT. SHAMBHAVI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government plans to expand financial aid under the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) to other flood-affected States and if so, the details thereof;**

**(b) whether Inter-Ministerial Central Teams (IMCTs) have been deployed for on-the-spot assessment in flood-affected States and if so, the specific States and its findings;**

**(c) whether the Government intends to provide additional financial assistance to States after the IMCT assessments and if so, the criteria for approval;**

**(d) whether any steps have been taken to ensure timely logistical assistance, including the deployment of NDRF, Army and Air Force teams, to disaster-affected areas and if so, the details thereof; and**

**(e) whether the Government has set any guidelines to ensure continuous support for States impacted by natural calamities and if so, the long-term strategies for mitigation and relief?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): As per the National Policy on Disaster Management, the primary responsibility for disaster management, including disbursement of relief**

assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). Further, the financial assistance under SDRF/ NDRF, in the wake of notified natural disasters, is given by way of relief and not for compensation of loss as suffered/ claimed.

As on 25.11.2024, a total of 12 IMCTs have been constituted for the States of Assam, Andhra Pradesh, Mizoram, Kerala, Nagaland, Tripura, Gujarat, Telangana, West Bengal, Bihar, Himachal Pradesh and Odisha for on-the-spot assessment of damages caused due to natural calamities during 2024-25. The report of the IMCT is considered as per established procedure envisaged in the SDRF and NDRF guidelines.

(d): There are well established institutional mechanisms at the National, State and District levels in the country to develop appropriate preparedness

**and prompt response mechanisms for effective management of natural disasters including floods. The Ministry of Home Affairs remains in constant touch with the affected States for providing assistance for effective relief & response. The logistics support provided by the Government of India includes mobilizing essential resources viz., deployment of aircrafts/ helicopters and boats/ BAUTS, specialist teams of Armed Forces and requisite teams of National Disaster Response Force (NDRF), provision of relief materials & essential commodities, including medical stores, restoration of critical infrastructure and facilities including communication network and such other assistance as may be required by the affected States to meet the situation effectively. The details of deployment of Armed Forces and NDRF during South-West Monsoon 2024 are at ANNEXURE.**

**(e): On the recommendations of the 15<sup>th</sup> Finance Commission, Government of India has set-up National Disaster Mitigation Fund (NDMF) and respective State Governments, except Telangana has set-up State Disaster Mitigation Fund (SDMF) for the purpose of mitigation measures. These funds are exclusively for the purpose of mitigation projects in respect of notified disasters covered under SDRF/ NDRF guidelines and the State specific local disasters notified by the State Governments. The Central Government has allocated Rs. 13,693 crore under NDMF and Rs. 32,031 crore under SDMF for**

**the period 2021-22 to 2025-26. The State Governments can undertake mitigation activities for various disasters, including floods, as per the guidelines issued by the Ministry of Home Affairs for SDMF and NDMF on 14.01.2022 and 28.02.2022, respectively, and revised on 25<sup>th</sup> September, 2024. Besides, Government of India has framed guidelines for constitution and administration of recovery and reconstruction funding window under NDRF/ SDRF on 14.08.2024. In the case of severe disaster, the State Government needs to constitute a multi-sectoral team for conducting Post-Disaster-Needs-Assessment (PDNA) for detailed assessment of recovery and reconstruction needs. Further, the State Government based on the assessment of PDNA report will formulate the projects/ activities for funding from NDRF/SDRF.**

**These guidelines are available on Ministry of Home Affairs' website [www.ndmindia.mha.gov.in](http://www.ndmindia.mha.gov.in).**

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**Deployment of NDRF, Indian Coast Guard and Armed Forces in States/UTs during South-West Monsoon 2024**

**NATIONAL DISASTER RESPONSE FORCE (NDR FORCE) AND INDIAN COAST GUARD (ICG)**

Name of State	Type of Calamity / Disaster	Deployment of rescue teams	
		NDRF	Indian Coast Guard
Andhra Pradesh	Flood	43	-
Arunachal Pradesh	Flood	05	-
Assam	Flood	21	-
Bihar	Flood	25	-
Chhattisgarh	Flood	01	-
Goa	-	-	-
Gujarat	Flood	30	-
	Cyclone (ASNA)	-	Helicopter -02, Ships – 02, Rescue teams - 21
Haryana	-	-	-
Himachal Pradesh	Flood	08	-
Jharkhand	Flood	04	-
	Building Collapse	01	-
Karnataka		08	-
Kerala	Flood	09	-
	Landslide	04	Helicopter – 02, Ship -01, Rescue teams - 03
Madhya Pradesh	Flood	06	-
Maharashtra	Flood	19	-
Manipur	Flood	06	-
Meghalaya	Flood	01	-
Mizoram	-	-	-
Nagaland	Flood	02	-
Odisha	Flood	06	-
Punjab	Flood	-	-
Rajasthan	Flood	08	-
Sikkim	-	-	-
	Landslide	01	-
Tamilnadu	Flood	14	-
Telangana	Flood	13	-
Tripura	Flood	12	-
Uttar Pradesh	Flood	24	-
Uttarakhand	Flood	14	-
	Landslide	03	-
West Bengal	Flood	22	-
Andaman & Nicobar	Flood	01	-
Chandigarh	-	-	-
Daman & Diu	-	-	-
Delhi	Flood	07	-
Lakshadweep	-	-	-
Puducherry	Flood	03	-
Ladakh	-	-	-
Jammu & Kashmir	Flood	02	-

**ARMED FORCES**

Name of State	Type of Calamity / Disaster	Deployment of rescue columns / teams / Assets		
		Army	Air Force	Navy
Mizoram, Manipur & Assam	Flood	Columns -21, ETF-03, Medical team – 01	-	-
Assam and Arunachal Pradesh	Flood	Columns – 11, ETF-02	Aircraft -01	-
Uttarakhand	Flood	Columns-02	Helicopter - 02	
Karnataka	Flood	Columns -04	Helicopter - 06, Cadavar dogs – 03, SOG-78	Diving teams -02, Sonar teams -02
Kerala	Flood	-	-	01
Himachal Pradesh	Cloud Burst	07	-	-
Maharashtra	Flood	04	Helicopter - 02	-
Eastern Command (Arunachal Pradesh, Assam, Meghalaya, Manipur, Mizoram, Nagaland, Tripura)	Flood	08	Aircraft - 08	
Gujarat	Flood	12	Helicopter – 03	Rescue teams – 03
Andhra Pradesh & Telangana	Flood	-	Helicopter - 07	Helicopter - 04, Flood relief – 10 and diving teams – 02
Madhya Pradesh & Rajasthan	Flood	05	-	-
Bihar	Flood	-	Helicopter – 05	-

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